

Interim Resolution Professional : A Pichai IBBI Registration No. IBBI/RP-401/RP-P-025272021-2022/14040
 Name of the corporate debtor: Orient Food Foods LLP DRC of Government of CTRP: 201/2024
 List of unsecured financial creditors before the List of creditors as on: 13/02/2024
 (Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Amount of claim admitted		Nature of claim	Details of claim admitted		% of voting share in CCR	Amount of claim admitted	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount covered by guarantor	Whether related party?		Amount of claim admitted	Amount of claim not admitted					
0	Total		0	0	0	0		0	0	0	0	0	0	

(Handwritten signature)



A. Pichai
 Interim Resolution Professional
 in the matter of Orient Food Foods LLP
 IBBI Registration No.: IBBI/RP-401/RP-P-025272021-2022/14040
 IBBI Registered Address: Door No. 891-F, PLOT No. 428/1, 15th Street, Ramesh Nagar, Behind Child Jesus Church, Tirunelveli, Tamil Nadu - 627011.
 IBBI Registered Email ID: pichai.a195@gmail.com
 Authorization For Assignment valid up to: June 30, 2025

Process Specific Address: A. Pichai c/o Ancora Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703
 Process Specific Email Id: cfrp.off@ancora.com